

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.510/98

Friday this the 9th day of April, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

1. Subhash Chandran,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
2. K.C. Vydiyanathan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
3. O. Chandrasekharan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
4. S. Somasundararaj, Air Conditioning Coach Attendant,
Southern Railway, Mangalore.
5. A. Karunakaranakutty,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
6. Sahaya Raveendran, Air Conditioning Coach Attendant,
Southern Railway, Mangalore.
7. R. Ravikumar, Air Conditioning Coach Attendant,
Southern Railway, Mangalore.
8. D. Jayakumar,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
9. R. Mani, Air Conditioning Coach Attendant, Southern
Railway, Mangalore.
10. K.B. Haridasan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
11. V.K. Kishore Kumar,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
12. S. Trivikraman,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
13. P. Selvaraj, Air Conditioning Coach Attendant,
Southern Railway, Mangalore.
14. P. Krishnan, Air Conditioning Coach Attendant,
Southern Railway, Mangalore.

15. V. Manoharan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
16. K. Raju,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
17. M. Surendran,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
18. E. Sadasivan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
19. P.S. James,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
20. M.C. Divakaran,
Air Conditioning Khalasi, Southern Railway, Mangalore.
21. P.B. Sasikaladharan,
Air Conditioning Khalasi, Southern Railway,
Mangalore.
22. P.R. Vijayan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
23. K.I. Raveendran,
Air Conditioning Khalasi, Southern Railway, Mangalore.
24. K.K. Kunjiraman,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
25. C.C. Suresh Babu,
Air Conditioning Khalasi, Southern Railway,
Mangalore.
26. C. Ragavan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
27. V.K. Krishna Moorthy,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
28. C.S. Dakisua Moorthy,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
29. K. Sundra Moorthy,
Air Conditioning Khalasi, Southern Railway,
Mangalore.
30. I.S. Jayagopi,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.
31. K. Panner Selven,
Air Conditioning Khalasi, Southern Railway, Mangalore.
32. T.V. Gopinathan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.

33. P. Chandran,
Air Conditioning Khalasi, Southern Railway,
Mangalore.

34. R. Kannadasan,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.

35. T.K. Balaji,
Air Conditioning Coach Attendant, Southern Railway,
Mangalore.

(By Advocate Mr. P.K. Madhusoodhanan)

Respondents:

1. Divisional Personnel Officer, Southern Railway,
Palakkad.
2. Divisional Commercial Manager, Southern Railway,
Palakkad.
3. The General Manager, Southern Railway, Park Town,
Madras-3.

(By Advocate Mrs. Sumati dandapani)

The application having been heard on 9th April, 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicants who are Air Conditioned Khalasis and Air Conditioned Coach Attendants are aggrieved that the employees belonging to the Commercial Department are being utilised as A/C Coach Attendants to the detriment of the applicants. They have sought the following reliefs in the application:

(a) declare that the A.C.Coach Attendant/A.C.Khalasis in the A.C.Cadre alone is entitled to be utilised as A.C.Coach Attendants/A.C.Khalasis in A.C.Coaches in running trains;

(b) issue necessary directions to the respondents to follow the Avenue Chart of A.C.Staff in the matter of appointment and utilisation of A.C.Coach Attendants/A.C.Khalasis in A.C.Coaches in running trains in the Palakkad Division of the Southern Railway.

(c) issue necessary directions to the respondents directing that appointments/utilisation in A.C.Coaches should be from Semi-Skilled staff within A.C.Wing and not from Commercial Department at any cost or from unskilled persons;

(d) Costs; and

(e) grant such other or further orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

2. The respondents in their reply statement contended that it was to tide over an emergent situation that the method was resorted to and would be put to an end ~~to that~~ without much delay.

3. Today when the application came up for hearing, learned counsel appearing for the respondents under instructions from the respondents stated that the deployment of employees belonging to other departments than A/C Wing has been stopped with effect from 1.8.98 and that the practice would not be followed hereafter. The learned counsel for the applicants states that the application may be closed recording the submission made by the learned counsel for the respondents.

4. The application is therefore, closed without any further direction. No order as to costs.

Dated the 9th day of April, 1999.


A.V. HARIDASAN
VICE CHAIRMAN

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